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(2023) 12 NGT CK 0002

National Green Tribunal Principal Bench, New Delhi

Case No: Appeal No. 18 Of 2023 (I.A. No. 669, 671 Of 2023)

Hafed Sugar Mill APPELLANT

Vs

Haryana State Pollution Control Board & Anr

RESPONDENT

Date of Decision: Dec. 1, 2023

Acts Referred:

National Green Tribunal Act, 2010 - Section 16, 18, 33

• Water (Prevention and Control of Pollution) Act, 1974 - Section 33 (B)

· Limitation Act, 1963 - Section 5, 14

Arbitration and Conciliation Act, 1996 - Section 34

• Central Excise Act, 1944 - Section 35

Hon'ble Judges: Prakash Shrivastava, CP; Sudhir Agarwal, JM; Dr. A. Senthil Vel, EM

Bench: Full Bench

Final Decision: Dismissed

Judgement